

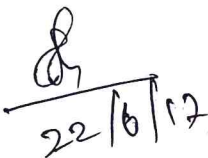
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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/118/(IB)/2017
NAME OF THE PETITIONER(S) : VIVANTA
NAME OF THE RESPONDENT(S) : AUROMIRA ENERGY CO. PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|---------------------------|---|
| | J. RAJA RAO | REPRESENTATION BY WHOM | |
| | J. RAJA RAO | Counsel for Respondent |  22/6/17 |

ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present. In view of the observations as per the order of this Tribunal dated 8.6.2017, the Registry is directed to issue notice to the petitioner for their submissions. Put up on 13.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)